

National Company Law Tribunal

Allahabad Bench

CP No. 93/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE COMPANY: Uttarakhand Parvatiya Sanwardhan Co. Ltd

SECTION OF THE COMPANIES ACT: 441 of the Companies Act of 2013

Sl. NO.	Name	Designation	Representation	Signature
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1.	Abhishek Mishra			
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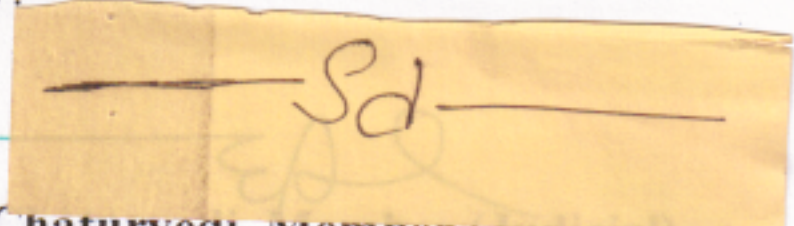
2.			Abhishek	
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CA No.93/ALD/2016

Sh. Abhishek Mishra, PCS for the petitioner. He files supplementary affidavit to support the application. A copy thereof be provided to the CGSC through the office of Central Government. The case is fixed for the argument.

The matter be listed on 11th October, 2017.

Dated:08.09.2017


Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash